

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2809

TO BE ANSWERED ON MARCH 13, 2018

SLUM TOWNS

No. 2809

SHRI Y.V. SUBBA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the number of towns reporting the presence of slums in undivided Andhra Pradesh have gone up from 118 in 2001 to 125 in 2011;
- b) the details of the status between 2011 and 2017, State-wise along with the reasons for increase of slums;
- c) the steps taken/being taken by the Government to reduce slum towns and population in slums of Andhra Pradesh and Telangana and the facilities that is provided in such towns; and
- d) the additional facilities likely to be provided to make them slum-free?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a) Yes.

(b) As reported by the State Governments of Andhra Pradesh and Telangana, total number of slums identified in 2017 is 8879 of which 5172 are in Andhra Pradesh and 3707 in Telangana. The reason for increase of slums in these States is rapid urbanization due to migration of people from rural areas to urban areas for employment, education etc.

(c) & (d): In order to reduce slum towns and population in slums, Government of India under its Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} provides central assistance to States/Union Territories (UTs) including Andhra Pradesh and Telangana for meeting housing requirement of the urban poor including slum dwellers. In-situ Slum Redevelopment, one of the components of the PMAY (U), is specially meant for making cities/towns slum free by providing pucca houses to the beneficiaries with basic civic infrastructure like water, sanitation, sewerage, road, electricity etc.

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